ASSAM ACT XXVI OF 1953

THE ASSAM STATE ACQUISITION OF ZAMIN-DARIS (EXTENSION TO AUTONOMOUS DISTRICT OF GARO HILLS) ACT, 1953

(Passed by the Assembly)

(Received the assent of the President on the 27th August, 1953)

[Published in the Assam Gazette, dated 9th September 1953]

An

Act

to extend the Assam State Acquisition of Zamindaris Act, 1951 to the Autonomous district of Garo Hills

Preamble.

Whereas it is expedient to extend the Assam State Acquisition of Zamindaris Act, 1951 to the Autonomous XVIII of district of Garo Hills;

It is hereby enacted as follows:-

Short title. extent and commencement.

- 1. (1) This Act may be called the Assam State Acquisition of Zamindaris (Extension to Autonomous District of Garo Hills) Act, 1953.
 - (2) It shall extend to the Autonomous district of Garo Hills.
 - (3) It shall come into force on such date as the State Government may by notification in the official Gazette appoint.

Extension of Assam Act XVIII of 1951.

2. All the provisions of the Assam State Acquisition of Zamindaris Act, 1951 shall extend to the Autonomous Assam Act district of Garo Hills.

1951.

1951.

[Price anna 1 or 1d.]